

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/159/2016
NAME OF THE PETITIONER(S) : R. Srinivasan & Another
NAME OF THE RESPONDENT(S) : M/s Thangam Metal Cans Pvt Ltd & 11 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	Sankaranarayanan Co. for R1, R2		
2.	L. Murali Krishnan for Rs 9, 10, 11, 12		

ORDER

Counsel for both the parties present. This^e matter is posted today for final submissions of the parties. However, before initiation of final submissions, it has been submitted by both the parties that they may take a chance for settlement between the parties as the company is closely held. At request, time is enlarged. Put up on 10.8.2017 at 10.30. A.M.

S. Vijayaraghavan
(S. Vijayaraghavan)
Member (Technical)
PAM

(Ch. Md. Sharief Tariq)
Member (Judicial)